

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No.171/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2017

NAME OF THE PARTIES: M/s. Webtech Labels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
23	Taran Diwan	for Petitioner	<i>Taran Diwan</i>

ORDER

T.C.S.P. No. 171/230-232/NCLT/MB/MAH/2017

T.C.S.P. No. 172/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, this Bench directs RD of Mumbai to file  
his report on or before **22.02.2017**.

Sd/-

**B.S.V. PRAKASH KUMAR**  
**Member (Judicial).**

Sd/-

**V. NALLASENAPATHY**  
**Member (Technical).**